

In the High Court of Judicature, Bombay.

Now day, the 12 day of June 1865

SPECIAL APPEAL No. 896 of 1864

Rughoonath Sadashiv and
Khundo Rajaram Deshpande
of the Ahmednagar District
(Original Defendants)

Appellants

versus

Shyambai Kism Rajee Gopal
Deshpande of the Ahmednagar
District
(Original Plaintiff)

Respondent

Rs. 67-11-0

The claim in the Original Suit was to recover Rs 307.11 alleged to have been misappropriated by the defts to the amount being amount of a deceased's allowance due to the Plaintiff.

In Appeal No. 116 of 1864 the Judge of the District of Ahmednagar annulled the Decree of the Muz at Nasik who had awarded 8 years maintenance at Rs 30 per annum by decreeing for Rs 67.11 more

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the District Judge is contrary to law in that he has awarded Respondent more than she has any right to that (2) the District

District Judge has held erroneously that Respondent had not agreed to receive less than the District Judge has awarded and that (3) the District Judge has erroneously awarded a larger sum to Respondent in the teeth of the fact that the profits of appellants have been much diminished by the action of the Revenue survey & Inam Departments.

Her Court Conf

the decree of the District Judge with costs

R. Co
A. Allen

MEMORANDUM OF COSTS incurred in Special Appeal No. 896

of 1864 against the decision of the Judge _____ of the District of Ahmednagar and disposed of on the 12th June 1865 by confirming the same.

BY THE APPELLANTS—

| In the District. | | | |
|---|---|---|---------|
| In the Moonsiff's Court..... | 7 | 6 | 6 |
| In the Judge's Court (including V. Fee) | 2 | 8 | 6 |
| | | | 9 15 .. |
| In this Court. | | | |
| Stamp for Memorandum of Special Appeal | 8 | . | . |
| Stamps for copies of Decree and Judgment | 5 | 8 | . |
| Stamp for Vukeelutnama | 2 | " | " |
| Batta for Process and Postage | 1 | 4 | " |
| Sectioner's Fee | 2 | 8 | 9 |
| Vukeel's Fee | 2 | " | 6 |
| | | | 19 53 |
| Rupees.... | | | 29 43 |

BY THE RESPONDENT.

| In the District. | | | |
|------------------------------|----|----|---------|
| In the Moonsiff's Court..... | 44 | 11 | 8 |
| In the Judge's Court..... | 18 | 4 | 6 |
| | | | 63 .. 2 |
| In this Court. | | | |
| Stamp for Vukeelutnama | 2 | " | " |
| Vukeel's Fee..... | 2 | " | 6 |
| | | | 4 .. 6 |
| Rupees.... | | | 67 .. 8 |

West
Registrar

W. D. D. D.
Deputy

12th day of June 1865.